

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4582
ANSWERED ON 19th March, 2026**

National Highway Connectivity for Peddapalli District

4582. Shri Vamsi Krishna Gaddam:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- a) whether the Government is aware that Peddapalli District Headquarters currently lacks direct connectivity to any National Highway which is adversely impacting regional development, mobility and economic opportunities;**
- (b) whether the Ministry would examine the feasibility of connecting Peddapalli to the proposed Greenfield Highway passing through Ramagiri and Mutharam and if so, the details and timelines of the steps being taken in this regard;**
- (c) whether the long-pending demand to declare the Rajiv Highway (State Highway)-1 as a National Highway has been considered by the Government; and**
- (d) the criteria adopted for declaring a State Highway as a National Highway and whether SH-1 meets these criteria along with the actions proposed by the Government to strengthen highway connectivity for the people of Peddapalli district, if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) Mancherial - Warangal section of NH-163G (part of Nagpur – Vijayawada corridor), a Greenfield Highway passing through Ramagiri and Mutharam is about 38 Km in Peddapalli district of Telangana state. No proposal to connect Peddapalli District Headquarter to NH-163G is under consideration. However, Peddapally – Manthani State Road is connected with NH-163G with a provision of an interchange which would provide direct connectivity between NH-163G and Peddapally District Headquarters.

(c) & (d) There is no proposal under consideration for declaration of State Highway-1 as National Highway.

There is an existing PPP project namely Hyderabad-Karimanagar - Ramagundam road (SH-1) developed by the State Government for which concession period is up to 2041.

The Government in the Ministry of Road Transport & Highways receives proposals from various State Governments/ Union Territories (UTs), from time to time, for declaration / upgradation of State Roads as National Highways (NHs). Decisions are taken to notify State Roads as NHs from time to time based on the broad principles of declaration of NHs, requirement of connectivity, traffic density and synergy with PM Gati Shakti National Master Plan (NMP).
